

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

9.C.P.(IB)-3149(MB)/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.09.2019**

NAME OF THE PARTIES: Siegwerk India Pvt Ltd

v/s.

Immense Packaging Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Professional for the Petitioner present. No representation on the side of the Corporate Debtor.

The Professional representing the Petitioner is directed to take out one more notice clearly indicating the next date of hearing to the other side and file proof of service. List this matter on 10.10.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)